

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
DEPARTMENT OF CONSUMER AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION No. 1152
TO BE ANSWERED ON 10.02.2026

REPAIRABILITY INDEX & RIGHT TO REPAIR

1152. SMT. KIRAN CHOUDHRY:
DR. MEDHA VISHRAM KULKARNI
DR. PARMAR JASHVANTSINH SALAMSINH
SHRI CHUNNILAL GARASIYA

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of electronic products currently showing the Repairability Index via QR codes on packaging or on e-commerce platforms;
- (b) the number of Original Equipment Manufacturers (OEMs) that have started selfdeclaring the Repairability Index for their electronic products as of December 2025;
- (c) the total number of brands registered on the Right to Repair Portal as of December 2025;
- (d) whether the Ministry has ensured that major brands are scoring the 11 priority spare parts under the “availability within a reasonable timeline” parameter; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE, CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI B.L VERMA)

(a) to (e) : At present, there is no specific provision under the Consumer Protection Act, 2019 mandating electronic products to display the Repairability Index (RI) through QR codes on packaging or on e-commerce platforms.

The Department has launched, the Right to Repair Portal India (<https://righttorepairindia.gov.in/>) to provide consumers with an easy access to information for repairing their products and enabling them to reuse it.

A total of sixty-six (66) companies have been on-boarded on the Right to Repair Portal, India.
